Annexure - 3

Name of the corporate debtor: DSS Infrastructure Private Limited; Date of commencement of CIRP: 07.05.2024 (Order served to IRP dated 08.05.2024); List of creditors as on: 28.02.2025

## Secured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in Rs.)

	(Amount at May)													
S. No.	Name of creditor	Details of claim received		Details of claim admitted							Amount of any			
		Date of receipt	Amount claimed	Amount of claim verified	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	contingent claim	mutual dues, that may be set-off	Amount of claim not verified	Amount of claim under verification	Remarks, if any
1	Kautilya Finance BV	22.05.2024	767,158,339	767,158,339	Debentureholders	NA	-	NA	72.79	NA	NA	Nil	NA	NA
2	Kuatilya Real Estate Fund	22.05.2024	236,422,851	236,422,851	Debentureholders	NA	-	NA	22.43	NA\	NA	Nil	NA	NA
	Total		1,003,581,190	1,003,581,190					95.23					